

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 204
(IB)- 299(ND)2019
C.A No.638/CII/ND/2020, C.A No.2712/CII/ND/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner

Vs.

M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 31.07.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

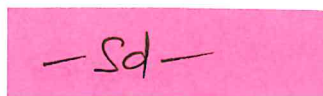
**For the Applicant : Mr. Krishnendu Dutta, Mr. Kanish Khetan, Mr. Rahul Gupta, Adv. In I.A No.638/CII/ND/2020
Mr. Kamal Aggarwal, Mr. Sanjeev Sagar, Adv. For Financial Creditor**
For the Respondent : Mr. Arun Khatri, Adv.

ORDER

IA 638/2020: R.P. is present. He has made his final arguments.

IA 2712/2020: Counsel for the Promoter of CD is present. Both the sides have made the final arguments. It is submitted by the RP that he has filed one affidavit on 29.07.2020 to clarify issues which have been raised by the Counsel for the applicant in IA 2712/2020 and in their Additional Affidavit. Both the sides are directed to file their respective note of submission consisting of not more than two pages each within next seven days.

Order is reserved in both the applications.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**